

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 5085
ANSWERED ON 24/03/2026**

APPLICATIONS RECEIVED UNDER NAMO DRONE DIDI SCHEME

5085. Dr. Rajeev Bharadwaj:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether applications have been invited from Women Self-Help Groups (SHGs) from Chamba district, Himachal Pradesh under the Central Government's Namu Drone Didi Scheme;**
- (b) if so, the details thereof;**
- (c) whether there is a provision to provide training to the members of the Self-Help Groups before the purchase of drones; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a) to (d): The Government has approved 'Namu Drone Didi' as Central Sector Scheme with an outlay of Rs. 1261 Crores for the period from 2023-24 to 2025-26 for providing drones to the selected Women Self Help Groups (SHGs) for providing rental services to farmers for agriculture purpose (application of fertilizers and pesticides).

The Committee at State level with members drawn from Department of Agriculture/Agricultural Engineering of the State, Rural Development, State Mission Directorate of DeendayalAntyodayaYojana - National Rural Livelihoods Mission (DAY-NRLM), State Cooperative Department, Lead Banks/ National Bank for Agriculture & Rural Development (NABARD), representatives of Lead Fertilizer Company (LFC) nominated for the state, Indian Council of Agricultural Research (ICAR)/State Agricultural Universities (SAUs)/Krishi Vigyan Kendras (KVKs) is responsible for selection of appropriate clusters for drone usage, selection of the progressive women SHGs under DAY - NRLM in the States in the

identified clusters for providing drones, selection of members of the women SHGs for drone pilot and drone assistant training, assessment of district-wise drone usage, identification of existing gap, availability and future requirements of drone usage, providing/ensuring business to selected Women SHGs in coordination with the LFCs and Pesticide companies etc.

As per the information provided by the Department of Fertilizers, LFCs have distributed 500 drones to drone didis of SHGs in 2023-24. All these drone didis have been provided training at the Remote Pilot Organisations (RPTOs) authorised by Directorate General of Civil Aviation (DGCA). The State wise details including the State of Himachal Pradesh are indicated in Annexure.

ANNEXURE

**ANNEXURE REFERRED TO IN REPLY OF PARTS (a) to (d) OF
LOKSABHA UNSTARRED QUESTION NO. 5085 ANSWERED ON
24.03.2026 REGARDING "APPLICATIONS RECEIVED UNDER NAMO
DRONE DIDI SCHEME"**

**State-wise details of drones distributed under Namu Drone Didi
Scheme**

S. No.	State Name	No. of Drones distributed by LFCs
1	Andhra Pradesh	96
2	Assam	9
3	Bihar	5
4	Chhattisgarh	12
5	Gujarat	18
6	Haryana	22
7	Himachal Pradesh	4
8	Jharkhand	1
9	Karnataka	82
10	Kerala	2
11	Madhya Pradesh	34
12	Maharashtra	30
13	Odisha	12
14	Punjab	23
15	Rajasthan	19
16	Tamil Nadu	17
17	Telangana	72
18	Uttar Pradesh	32
19	Uttarakhand	3
20	West Bengal	7
Total		500
